



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP ADDITIONAL HEARING CAUSE LIST DATED 05-09-2022 TO 30-09-2022(RELATING TO DIVISION BENCH-I) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
110	WP(C)/6045/2022 FIXED	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ADMISSION				
111	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
112	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
WITH				
113	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
WITH				
114	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.

	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
115	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
116	WA/258/2022 FIXED	N.C. DAS ALLED INFRA (JV) Versus THE UNION OF INDIA AND 4 ORS.	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, RAILWAY SC, FOREST
117	WITH WA/259/2022	N. C. DAS AND CO Versus THE UNION OF INDIA AND 3 ORS	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI ASSTT.S.G.I. SC, FOREST
118	WITH WA/262/2022	NCDC- GPT (JV), Versus THE UNION OF INDIA AND 4 ORS.	MR A KALITA MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, NF RLY SC, FOREST
ORDERS				
119	PIL(Suo Moto)/10/2018 FIXED	X X X Versus IN RE THE STATE OF ASSAM AND 89 ORS	MR. T J MAHANTA	MS C MEDHI (R-5-90) GA, ASSAM MR. M A SHEIKH (R-5-90) MS F INTAZ (R-5-90)
120	Cont.Cas(C)/406/2021 FIXED	HAZRAT ALI MOLLAH Versus DR. BIJOYA CHOUDHURY, ACS AND ORS.	MR. M ALI	MR. D SAIKIA MR. N J KHATANIANR MR. A PHUKAN
121	I.A.(Civil)/2926/2022 B/O in WA/222/2022	NILAKSHI DEVI AND 59 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU. MR. K N CHOUDHURY
	WITH WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/1903/2022 in WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
122	WITH WA/186/2022	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689)
	WITH I.A.(Civil)/1852/2022 in WA/186/2022	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, SEC. EDU.

WITH
I.A.(Civil)/2569/2022
in WA/186/2022

DIBARUN SARMA AND 4 ORS.
Versus
THE STATE OF ASSAM AND 795 ORS

MR. A J SAIKIA
MR. I CHOWDHURY SR
ADV
MR. B KAKATI
MR. S BISWAKARMA
MS G DAS
MR G S BORO
SK RAMZAN ALI
MR T DAS
R. CHAUHAN

GA, ASSAM
MR. S Ali
SC, EDU

WITH
123 WA/215/2022

BANJIT BAISHYA AND 231 ORS.
Versus
DIPANKAR GOGOI AND 795 ORS.

MR. K N CHOUDHURY
MR M HASHAN
MR. M AHMED
MR. D J DAS

SC, SEC. EDU.
MS D BORGHAIN
MR. P GOHAIN
MS. K BARUAH
MS. M SARMAH

WITH
124 WA/283/2022

NABANITA GOSWAMI AND 317 ORS
Versus
PARISHMITA HAZARIKA AND 6 ORS (B)

DR G J SHARMA
MR S HUSSAIN

SC, EDU

WITH
I.A.(Civil)/2103/2022
in WA/283/2022

NABANITA GOSWAMI AND 317 ORS
Versus
PARISHMITA HAZARIKA AND 6 ORS

DR G J SHARMA
MR S HUSSAIN

SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/6305/2022 B/O	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC
35	WP(C)/6311/2022 B/O	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC
36	WP(C)/6316/2022 B/O	SARAIGHAT SECURITY SERVICE Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA SC, AGRI. DEPARTMENT	GA, ASSAM
ADMISSION				
37	WP(C)/6337/2017 FIXED	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
38	WP(C)/3987/2022 BY SLIP	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
ORDERS				
39	I.A.(Civil)/2502/2022 BY SLIP in WP(C)/2627/2019 WITH WP(C)/2627/2019	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MR. K M HASSAN	SC, HEALTH
		RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	MS. A BORA (SC, NHM)

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
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10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
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17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.1-42) AND (CRL.PET. MATTERS, ITEM NOS. 1-30)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

38	AB/2817/2022 B/O	ANSUMA BASUMATARY @ ANSUMAN BASUMATARY Versus THE STATE OF ASSAM	MR Z KAMAR MR. S DIHINGIA MR H BARUAH MR P P PHUKAN	PP, ASSAM
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ORDERS

39	Crl.A./221/2022 WITH OFFICE NOTE, B/O	RENU BALA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S S BAROOAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
9	WP(C)/6299/2022 BY SLIP	DR. DIMA RANI BORGHAIN AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
ADMISSION				
10	WP(C)/4058/2022 BY SLIP	DR. MANJUSHA DASGUPTA Versus THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA SC, ASSAM UNIVERSITY SC, U G C SC, G U
11	WP(C)/4911/2022 BY SLIP	DR. BIREN CHANDRA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU SC, AG MR. S K MEDHI MR. S BORA, SC, SCERT (R-4) SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
46	Bail Appln./2173/2022 B/O.	AKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM
MOTION (BA)				
47	Bail Appln./2442/2022 B/O	HAZRAT ALI Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM
MOTION				
48	Crl.Pet./975/2022 B/O	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
49	AB/2636/2022 FIXED.	KHAGEN CHANDRA DAS Versus NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY MR. S TALUKDAR	SC, NCB
ADMISSION				
50	Crl.Pet./284/2022 (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), WITH LCR 2 FILES, FIXED	THE STATE OF ASSAM AND ANR Versus RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
51	Crl.Pet./213/2022	THE STATE OF ASSAM AND ANR Versus KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
47	Cont.Cas(C)/458/2022 B/O	ANITA SEAL DEB @ ANITA DEB @ ANITA SEAL AND 2 ORS. Versus GYANENDRA DEV TRIPATHI, I.A.S.,	MR A CHOUDHURY MR. R Deka S I AKAND	
MOTION				
48	WP(C)/6296/2022 B/O	KABIR AHMED CHOUDHURY AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A K BARUAH MR B KAUSHIK MR A DAS	GA, ASSAM ASSTT.S.G.I. SC, PNB SC, A G V B SC, FINANCE
49	WP(C)/6317/2022 B/O	HI SPEED LOGISTICS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAJIN	SC, F C I ASSTT.S.G.I.
BAIL HEARING (BA)				
50	Bail Appln./2124/2022 WITH CASE DIARY, FIXED	DANIEL IZUALUHUGE @ ALUHUGE DANIEL IZU AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR. P M KALITA	PP, ASSAM
ORDERS				
51	Review.Pet./152/2022 WITH WP(C)/8188/2018 (D/O), B/O,	MS. JONALI PATOWARI @ JONALI BARUAH Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MS M HAZARIKA MR. M K BORAH	SC, I O C
52	I.A.(CrI.)/553/2022 FIXED in AB/1949/2022 WITH AB/1949/2022	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. M A I HUSSAIN	
		BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
53	I.A.(Civil)/2262/2022 BY SLIP in WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH	

	WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
54	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. C.G.C. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	WITH I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
55	WP(C)/4813/2022 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
56	WP(C)/4823/2022 FIXED	BABU RAM BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	SC, BTC
57	WP(C)/5265/2022 FIXED	ASMA BIBI Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
HEARING				
58	WP(C)/4788/2022 FIXED	RABENDRA NAMO DAS Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA	SC, P AND R.D. MR. M K HUSSAIN (R-6) MRS. S Y AHMED (R-6) MR K U AHMED (R-6) MR. A AHMED (R-6) M ALOM (R-6)
59	WITH WP(C)/5187/2022	RABENDRA NAMO DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. B C DEKA	SC, P AND R.D. MR. M K HUSSAIN (r-6) MRS. S Y AHMED (r-6) MR K U AHMED (r-6) MR. A AHMED (r-6) M ALOM (r-6)

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
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8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.43-70) AND (CRL.PET. MATTERS, ITEM NOS. 31-60)),ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 27 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	Crl.Rev.P./476/2022 B/O	MURSHID ALAM Versus THE UNION OF INDIA AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
36	AB/2807/2022 B/O	SOMA CHAKRABORTY Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA	PP, ASSAM
BAIL HEARING (BA)				
37	Bail Appln./2328/2022 B/O	CHAINA KHATUN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
ORDERS				
38	I.A.(Crl.)/563/2022 (CONNECTED WITH ITEM NO. 29 IN THE DAILY CAUSE LIST), B/O in Crl.Rev.P./445/2022	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[For Thursday,22nd September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
13	WP(C)/2871/2022 WITH OFFICE NOTE, FIXED	PRISM LOGISTICS PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	MS N RAHMAN N R SURANA	MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1628/2022 in WP(C)/2871/2022	ABC INDIA LIMITED Versus UNION OF INDIA AND 7 ORS.	MR. D DAS SR. ADV MR. M AGARWALLA MS. S SARMA MR K TALUKDAR	MR. N N DEKA MR. M GOGOI N R SURANA ASSTT.S.G.I.
HEARING				
14	RSA/142/2009 WITH LCR, FIXED	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A WAHAB A R SIKDAR N AHMED P UPADHYAY K GUPTA	MS.S SENAPATI MR.MD ASLAM MS.B SARMA MS.J GOGOIR-3,4and5 MR.S SENAPATI MR.U BHATTACHARYA(R-3,4&5) MR.D C C PHUKAN(R-3,4&5)
STAY MATTERS				
15	CRP/19/2020 WITH LCR, FIXED	MRIDUL MAZUMDAR AND ANR. Versus AJAY KUMAR GUPTA	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MR H K SARMA MR. M SAHEWALLA	MR F U BARBHUIYA MR. A ALAM MR. S H ZAMAN MS S DAS

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,22nd September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST
LIST DATED 12-09-2022 TO 23-09-2022
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
19	MACApp./579/2017 BY SLIP, WITH LCR	TAHIRON BEWA Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. B C DEKA MS. U HAZARIKA MR. H DAS	MR. A DUTTA (R1) MRS. P M DUTTA (R1)

LEAVE NOTE OF ADVOCATES FOR 22/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL LIST(CRP(I/O),
CRP AND MFA) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
8	MACApp./277/2020 WITH LCR, FIXED	DULAL BARUAH AND ANR Versus SMTI. BINA HAZARIKA	MR. S N TAMULI MS. A BEGUM	MD A SAHAD MR. J B SAIKIA
9	MACApp./683/2022 FIXED	KUSHAL CH. DEKA Versus KAMAL CH. DEKA AND ANR.	MR. A R AGARWALA	MRS. S ROY (R-2)

LEAVE NOTE OF ADVOCATES FOR 22/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



सत्यमेव जयते

The Gauhati High Court, At
Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY THE 22ND DAY OF SEPTEMBER, 2022]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA
[COURT NO. 16]

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
ITANAGAR BENCH WILL BE DELIVERED BY HIS LORDSHIP
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE
VIDEO CONFERENCING]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/egn-kgrr-sdo>

1 CRL.A. 12(AP)/2018

SRI TARA NYOGIN

MR. N.RATAN

MS. T.JINI(ADDL. PP, AP)
MR. L. PERME

Vs

THE STATE OF ARUNACHAL
PRADESH AND ANR.

TOTAL - 1
